Declaration of Assets and Liabilities

Year 2020-21

I ,AJIT KUMAR, son of SURENDRA PRASAD, aged 29years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
1	-(i)	Cash	2000/-				
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SAVINGS- 200,000 FD- 10,00,000/-				
	(iii)	Bonds, Debentures and Shares in companies	N/A				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NSC- 1,00,000/-				
-	(v)	Motor Vehicles (details of make, etc.)	SCOOTY HONDA ACTIVA BS-6				
	(vi)	Jewellery (give details of weight and value)	N/A				
	(vii)	Other assets, such as values of claims / interests	N/A			T	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	44 DISMIL RUDRANAGAR, SHAHPUR, BHOJPUR	3,			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(v)	Others (such as interest in property)	N/A				W. W.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a		
(a)	(i) Loans from Banks	N/A			
	(ii) Loans from financial institutions	N/A			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A			
	(b) dues to departments dealing with supply of water	N/A			
	(c) dues to departments dealing with supply of electricity	N/A			

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	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	N/A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-DSQPK9677A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax	N/A	

C. Personal Detail

PRAN No. :-			11014	4056	532				
Gender	:-	M (M/F)							
Date of Birth	:-	2 4	1	1	1	9	9	1	(DD/MM/YYYY)
Class/Group	:-	В] (A)	/B/C)					
Cadre	1-	BIHAR	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE						
		(Full Name B.S.S Bi						Servic	e,
Home District	:-		вној	PUR					
I hereby knowledge and		that the	above	e det	ails a	are t	rue t	o the	e best of my
			Sig	gnatur	eA	ait	Kum	<u> </u>	
			Na	me of	Emple	ovee:	A1	T KUI	MAR

ASSEMBALY SECRETARIAT, PATNA

Designation:.....ASSISTANT.....

Department:..BIHAR LEGISLATIVE

Note:

Place:..PATNA.....

Date: 09.02.2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.